

## FORM A

## PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

## FOR THE ATTENTION OF THE STAKEHOLDERS OF CAPITAL ORGANICS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	CAPITAL ORGANICS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11-03-1987
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies - NCT of Delhi and Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190DL1987PTC027271
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	S-265, Greater Kailash Part- II, New Delhi 110048
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09-05-2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	<p>Name of Liquidator: Mr. Sanjay Kumar Jha</p> <p>Reg. Address: 123/8, Gali No. 15, T-Point, Main Market, Sant Nagar, Burari, Delhi - 110084</p> <p>Office Address: 308-309, Vardhman Fortune Mall, GT Karnal Road, Ind. Area, Azadpur, Delhi- 110033</p> <p>Email address: <a href="mailto:sanjayjhafcs@gmail.com">sanjayjhafcs@gmail.com</a></p> <p>Mobile Number: 98115 79790</p> <p>Registration Number: IBBI/IPA-002/IP-N00684/2018-19/12031</p>
8.	LAST DATE FOR SUBMISSION OF CLAIMS	08-06-2025

Notice is hereby given that **CAPITAL ORGANICS PRIVATE LIMITED** has commenced voluntary liquidation on **09-05-2025**.

The stakeholders of **CAPITAL ORGANICS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **08-06-2025** to the liquidator at the office address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only in Form C. All other stakeholders may submit the proof of claims in person, by post or by electronic means in Form B for Operational Creditor, Form D for workman or employee, Form E by Authorised Representative of workman/employee, Form F for other stakeholders.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

SANJAY KUMAR JHA  
LIQUIDATOR FOR CAPITAL ORGANICS PRIVATE LIMITED

*Sanjay Kumar Jha.*

**SANJAY KUMAR JHA**  
INSOLVENCY PROFESSIONAL  
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Place: New Delhi  
Dated: 9<sup>th</sup> May 2025